Declaration of Assets and Liabilities

Year 9020-2021

	I, TAHAWNA KUMARI, son/daughter/wife of KASHI PD. DAS.
	aged 97 years, belonging to MIRCHAITSIAKI CHOOK, Aist + Po. + P.S KATTH
5. G. (EUI)	service and presently working as LIBRARY ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*: A. Details of movable assets
4.5.90	A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash			FATHER	MOTHER	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BYM 2 25 000 (Salvante 4 60 000 (SANNAL POST OFFICE STO 351-	, NIL	KASHI PRASES BAS.	pevi Neevi	NIL
(111)	Bonds, Debentures and Shares in companies	NIL	MIL	MIL	MIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI, BYM PPF A/C-4600/ PING METUFE POLICIES 11009	HIL	MIL	MIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA DIO BS6	NIL	MIL	NIC	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	MIL	HIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	MIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	nave to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	ŊΙL	NIL	NIL
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	אוג	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	MIL	NIL	NIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	MIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACKNO 693173060021120 (2020-2021) EMKPK92780	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(III) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	MIL

Personal Detail C. 110164057923 GPF/CPF/PRAN No. -(M/F) Gender :-Date of Birth 9 (DD/MM/YYYY) 1 0 B Class/Group (A/B/C) BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA Cadre .. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District KATIHAR I hereby declare that the above details are true to the best of my knowledge and belief. Signature Chawles Keeners Name of Employee: BHAWNA KUMARI... Designation: LIBRARY AssiSTANT. Place: PATNA Date: 04/09/2021 Department: LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.